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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1377/96

Date of Order: 27.6.97

BETWEEN :

N.Durga Prasad

.. Applicant.

AND

1. The General Manager,
S.C.Rly., Rail Nilayam,
Secunderabad.

2. The Divisional Railway Manager
S.C.Rly., Vijayawada.

3. The Sr. Divisional Personnel Officer,
S.C.Rly., Vijayawada. .. Respondents.

Counsel for the Applicant .. Mr. P. Krishna Reddy

Counsel for the Respondents .. Mr.D.F.Paul

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI A.M. SIVA DAS : MEMBER (JUDL.)

O R D E R

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Mr.A.V.Rama Rao for Mr.P.Krishna Reddy, learned
counsel for the applicant and Mr.D.F.Paul, learned standing
counsel for the respondents.

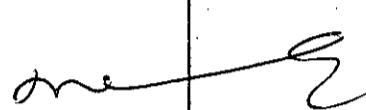
2. This OA is filed praying for a direction to the
respondents to fix the basic salary of the applicant at
Rs.1320/- from the date of his transfer to T.N.C. in the
office of the Chief Yard Master, Vijayawada on 18.10.93
and for a further direction to the respondents to pay the
applicant arrears and increments.

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3. When the OA was taken up for hearing the learned counsel for the applicant submitted that the relief had already been granted by the departmental authorities. Hence he is submitted that he is not pressing the OA.

4. In view of the above the OA ~~is having~~ ^{has} become infructuous and dismissed as infructuous. No costs.


(A.M. SIVA DAS)
Member (Adm.)


(R. RANGARAJAN)
Member (Adm.)

Dated: 27th June, 1997

(Dictated in Open Court)

sd


D.R. (S)

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Copy to:

1. The General Manager, South Central Railway, Railnilayam, Secunderabad.
2. The Divisional Railway Manager, South Central Railway, Vijayawada.
3. The Sr. Divisional Personnel Officer, South Central Railway, Vijayawada.
4. One copy to Mr. P. Krishna Reddy, Advocate, CAT, Hyderabad.
5. One copy to Mr. D. P. Paulg Addl. CESC, AT, Hyderabad.
6. One copy to D. R(A), CAT, Hyderabad.
7. One duplicate copy.

YLKR

Offices Act
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COMPARED BY

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED 27/6/82

ORDER/JUDGEMENT

M.A./R.A/C.A.NO.

in

R.A.NO. 1377/86

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs

YLKR

II Court

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

DESPATCH

21 JUL 1997

HYDERABAD BENCH